

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1	<b>A NO 26/18 &amp; IA 131/18</b> (IA 131/18 - for stay)	Tata Power Delhi Distribution Limited Vs. NTPC Ltd. & Anr.	138/2018 Dated 11/01/2018	22/01/2018		<b>09/02/2018</b> (At the request of Ld.Counsel)  <b>Court-II</b>
2	<b>IA 136/18 &amp; IA 132/18 in DFR NO 4040/17</b> (IA 136/18 -for delay in re-filing & IA 132/18- for delay in filing)	BSES Rajdhani Power Ltd. Vs. Delhi Electricity Regulatory Commission.	4040/2017 Dated 23/11/2017	23/01/2018		<b>06/02/2018</b>  <b>Court-II</b>
3	<b>IA 140/18 &amp; IA 137/18 in DFR NO 4039/17</b> ( IA 140/18 -for delay in re-filing & IA 137/18 -for delay in filing)	BSES Rajdhani Power Ltd. Vs. Delhi Electricity Regulatory Commission.	4039/2017 Dated 23/11/2017	23/01/2018		<b>06/02/2018</b>  <b>Court-II</b>
4.	<b>IA 141/18 &amp; IA 142/18 in DFR NO 4457/17</b> (IA 141/18 - for delay in filing & IA 142/18 – for waiver of court fees)	Shri Suryakant Gupta, Proprietor M/s Rajaram Maize Products Solar Power Division Vs. Chhattisgarh State Electricity Regulatory Commission & Ors.	4457/2017 Dated 28/12/2017	24/01/2018		<b>06/02/2018</b> (At the request of Ld.Counsel)  <b>Court-II</b>
5.	<b>IA 143/18 in DFR NO 94/18</b> (IA 143/18 - for delay in filing)	Mawana Sugar Ltd. Vs. Punjab State Electricity Regulatory Commission & Anr.	94/2018 Dated 08/01/2018	25/01/2018		<b>07/02/2018</b> <b>Court-II</b>

**By Order**  
**Sd/-**  
**Dy. Registrar**

**Dated: 30/01/2018**